

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1382

ANSWERED ON:01.12.2005

COMMERCIAL USE OF SURPLUS LAND

Adsul Shri Anandrao Vithoba;Chatterjee Shri Santasri;Jogi Shri Ajit

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has identified 180 hectares of vacant railway land for commercial development as reported in `The Times of India` dated October 3, 2005;

(a) to

(d) : A statement is attached.

(b) if so, the details thereof, zone-wise;

(c) the land developed so far for commercial use in various States; and

(d) the revenue received therefrom, zone-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (d)A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF QUESTION NO.1382 BY SHRI AJIT JOGI , SHRI SANTASRI CHATTERJEE AND SHRI ANANDRAO V. ADSUL TO BE ANSWERED IN LOK SABHA ON 1.12.05 REGARDING COMMERCIAL USE OF SURPLUS LAND.

(a), (b) and (d): So far Railways have identified land/air-space on about 195.6 hectares of railway land for commercial development of railway. Zone-wise details of such land and revenue earned so far are as under:-

Railway	Approximate land area (in hectare)	Revenue (In Rs. cr)
---------	--	---------------------

Central	7.0	2.83
Eastern	23	Nil
East Central	0.57	Nil
East Coast	3.53	Nil
Northern	90.5	Nil
North Central	36.3	Nil
North Eastern	Nil	Nil
Northeast Frontier	3.8	2.0
North Western	1.0	Nil
Southern	6.0	Nil
South Central	2.3	0.33
South Eastern	1.3	0.50
South East Central	Nil	Nil
South Western	2.4	Nil
Western	8.4	Nil
West Central	3.0	Nil
Metro/ Kolkata	6.5	1.06
Total	195.6	6.72

(c): State-wise details of land developed for commercial purposes are not maintained by Railway.